

हरियाणा में गेहूँ के बोरो की कमी

129. श्री ज्ञानेश्वर प्रसाद यादव :
 चौधरी बलबीर सिंह :
 डा० लक्ष्मी नारायण पांडेय :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करगे कि :

(क) क्या यह सच है कि गेहूँ के बोरो की कमी के कारण हरियाणा में मंडियों और खेतों में लाखों रुपये का गेहूँ पड़ा है ;

(ख) यदि हां, तो हरियाणा में बोरो की व्यवस्था करने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है जिससे भविष्य में इन की कमी को रोका जा सके ।

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) और (ख). पश्चिमी बंगाल की पटसन मिलों में हड़ताल होने के फलस्वरूप और उक्त राज्य में बिजली की भारी कमी होने के कारण इस वर्ष अप्रैल के दौरान तथा कुछ हद तक मई में बोरियों की सप्लाई पर कुप्रभाव पड़ा था ? इससे स्वभावतया इन महीनों के दौरान गेहूँ की वसूली में कुछेक कठिनायाँ पैदा हुईं। पूर्ति और निपटाने महाविदेशालय के माध्यम से बोरियों की सप्लाई में बाधा पड़ने से पैदाशुदा कठिनाईयाँको दूर करने के लिए, राज्य सरकार को प्राधिकृत किया गया था कि प्रारम्भ में वे खुले बाजार में से बोरियों की 3000 गांठों की खरीदारी कर सकते हैं। क्यों कि मंडी में गेहूँ की आमद अभूतपूर्व थी और बोरियों की कमी बराबर बनी हुई थी, इसलिए राज्य सरकार खले बाजार से बोरियों की बराबर खरीदारी करती रही थी और वास्तव में 18,950 गांठें खरीदी थीं। वसूली एजेंसियों द्वारा पुरानी बोरियों का भी इस्तेमाल किया गया था बंगला देश से आयात की गई बोरियों में से 8,000 गांठें हरियाणा को आवंटित की गई थी ।

उपर उल्लिखित उठाए गए विभिन्न मांगों के परिणामस्वरूप, हरियाणा में गेहूँ की वसूली में कोई बाधा उत्पन्न नहीं हुई थी। राज्य सरकार द्वारा दी गई सूचना अनुसार 29 जून तक विभिन्न मंडियों में गेहूँ

1460 LS—8

की कुल 14.26 लाख मीटरी टन की आमद में से 13.81 लाख मीटरी टन की वसूली की गई थी, जो कि कुल आमद का 97 प्रतिशत बैठती है, जबकि गत विपणन मौसम की उसी अवधि के दौरान 9.29 लाख मीटरी टन की वसूली की गई थी ।

Adult Education Centres in Andhra Pradesh

130. SHRI P. RAJAGOPAL NAIDU:
 Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether adult education centres have started in Andhra Pradesh;

(b) the number of those started in Chittoor District; and

(c) the number of centres working out of those started?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) to (c). The information has been called for from the State Government and will be laid on the table of the House in due course.

Misuse of a Plot of Land in Shantiniketan Colony, New Delhi

131. SHRI JANARDHANA POOJARY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that a hill-lock-like plot reserved for a school building in the Shantiniketan Colony of the Government Servants Co-operative House Building Society Ltd., New Delhi is being used as a place of public convenience free for all, over the last more than ten years or so, thus causing not only environmental and health hazard to the residents living nearby in the colony but also serves as a rendezvous for unsocial elements;

(b) whether D.D.A. refused to allot this plot to some Societies which applied for the same especially the Holy Child Auxilium and Carmel Convent and instead allotted a plot to the Carmel Convent in nearby Anand Niketan;

(c) whether the Municipal Corporation of Delhi has also not taken over the plot for school building; and

(d) if so, whether Government propose to convert this plot into a park to prevent its misuse?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) As the plot was being misused, barbed wire fencing has been provided. The cleaning of the plot is done occasionally.

(b) Yes, Sir.

(c) The possession of the plot was handed over to the Education Department of the M.C.D. on 14th September, 1976.

(d) The M.C.D. have reported that till the plot is put to proper use as per layout plan, they propose to plant a number of trees and shrubs during the coming monsoon so that it could be used by the residents as a park.

Agricultural Projects in Rajasthan

132. SHRI BHANU KUMAR SHASTRI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any projects relating to agriculture and irrigation have been set up in Rajasthan State by the Central Government during the last two years;

(b) if so, details thereof; and

(c) if not, whether there are any such schemes to be implemented in the near future to improve the quality of crops and financial condition of the farmers?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA): (a) to (c). The required information is being collected and will be laid on the Table of the Sabha.

Telephones Projects/Industries Established since 1977

133. SHRI BHANU KUMAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state the telephone industries/projects set up or installed in various States under his Ministry, since April, 1977 with full details thereof?